

POST OFFER ADVERTISEMENT TO THE SHAREHOLDERS OF JMT AUTO LIMITED

Registered Office: - 224, A. J. C. Bose Road, Krishna Building, 9th floor, Room No. 902, Kolkata, West Bengal- 700017

Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

This Advertisement is being issued by D & A Financial Services (P) Limited (the "**Manager to the Offer**"), for and on behalf of M/s Amtek Auto Limited ("Hereinafter referred to as "**Acquirer**") pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, in respect of the open offer to acquire shares of **JMT Auto Limited ("JMT"/ "Target Company")**. The Detailed Public Statement ("**DPS**") with respect to the aforementioned offer was published on Thursday, July 04, 2013 in Business Standard (English-All Editions), Business Standard (Hindi-All Editions), Kalantar Patrika (Bengali), Kolkata Edition and Lakshdeep (Marathi), Mumbai Edition.

1. Name of the Target Company : JMT AUTO LIMITED
2. Name of Acquirers & PACs : M/s AMTEK AUTO LIMITED
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : BEETAL FINANCIAL AND COMPUTER SERVICES (P) LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : MONDAY, SEPTEMBER 02, 2013
 - b) Date of Closure of the Offer : MONDAY, SEPTEMBER 16, 2013
6. Last Date of Payment of Consideration : September 30, 2013
7. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 149.00		Rs. 149.00	
2	Aggregate Number of Shares Tendered	3742760		2945705	
3.	Aggregate Number of Shares Accepted	2945705		2945705	
4.	Size of the Offer (Number of Share Multiplied by Offer Price per share)	Rs 557671240.00		Rs 438910045.00	
5.	Shareholding of the Acquirer before Agreements/Public Announcement	No. of Shares	%	No. of Shares	%
		3550000	24.66	3550000	24.66
6.	Shares acquired by way of Agreements	No. of Shares	%	No. of Shares	%
		3830358	26.61	3830358	26.61
7.	Shares Acquired by way of Open Offer	No. of Shares	%	No. of Shares	%
		3742760	26.00	2945705	20.46
8.	Shares acquired after Detailed Public Statement:-				
	No. of Share Acquired	Nil	N.A	Nil	N.A
	Price of the Shares Acquired	Nil	N.A	Nil	N.A
	% of Share acquired	Nil	N.A	Nil	N.A
9.	Post Offer Shareholding of Acquirer (5+6+7+8)	No. of Shares	%	No. of Shares	%
		11123118	77.27	10326063*	71.73
8.	Pre and Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		7014846 (48.73%)	3272086 (22.73%)	7014846 (48.73%)	4069141 (28.27%)

Note: * Out of which 2945705 equity share acquired under the open offer and 1323626 equity shares to be acquired in terms of share purchase agreement has not yet been transferred in the name of the acquirer.

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>

The Board of Directors of the acquirer i.e Amtek Auto Limited having its registered office situated at Plot No. 16, Industrial Estate, Rozka Meo, P.O. Sohna ,Mewat , Haryana - 122103, accepts full responsibility for the information contained in this Post Offer Advertisement and also the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 2011 & subsequent amendments thereof.

Issued by Manager to the Offer on behalf of Acquirer



D & A Financial Services (P) Limited

13, Community Centre, East of Kailash, New Delhi-110 065

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Contact Person: **Mr. Priyaranjan**

Place : New Delhi

Date : October 03, 2013